

RBI/2017-18/13 DCBR.RCB.BC.No.01/19.51.025/2017-18 Ashadha 15, 1939 July 06, 2017

All State Co-operative Banks/ Central Cooperative Banks

Dear Sir / Madam,

Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 – Telangana State Co-operative Apex Bank Ltd., Hyderabad

We advise that the name of "Telangana State Co-operative Apex Bank Ltd., Hyderabad" has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DCBR.CO.RCBD.No.02/19.51.025/2016-17 dated March 29, 2017 published in the Gazette of India (Weekly No. 21 - Part III - Section 4) dated May 27-June 02, 2017.

Yours faithfully,

(N. Sridhar) General Manager

> सहकारी बैंक विनियम विभाग, केंद्रीय कार्यालय, सी-7, पहली मंज़िल, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400051 भारत फोन: 022 - 26578100/8300/8500/8700; ई-मेल: cgmdcbrco@rbi.org.in

Department of Co-operative Bank Regulation, Central Office, C-7, 1st Floor, Bandra Kurla Complex, Bandra (E), Mumbai - 400051, India Phone: 022 - 26578100/8300/8500/8700; E-mail: cgmdcbrco@rbi.org.in

हिंदी आसान है, इसका प्रयोग बढ़ाइए।

चेतावनी: भारतीय रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्ति की जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।

Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc.lt never keeps or offers funds to anyone. Please do not respond in any manner to such offers.